

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

4. IA 2060(MB)2024
IN
C.P. (IB)/924(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Indusind Bank Limited
Vs
Cox and Kings Global Services Pvt. Ltd.

Section 7 of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules,
2016

ORDER

1. Mr. Manish Jha, Ld. Counsel for the Applicant present through virtual mode.

IA-2060/2024

2. This is an Application filed under Regulation 15 of IBBI (Liquidation Regulation), 2016 by the Applicant to place on record the Second Progress Report. The same is taken on record to that effect.
3. In view of aforesaid, the present Application is allowed and disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)